

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.4 - IA/513(AHM)2024  
in  
**C.P. (IB)/92(AHM)2024**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Anup Bishwanath Jindal

.....Applicant

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the RP : Mrs. Shubham Agarwal, Adv. .  
For the Applicant : Mr. Narendra Jain, Adv.  
For the Respondent :

**ORDER**

**IA/513(AHM)2024**

Resolution Professional is directed to serve copy of report upon personal guarantor, Corporate Debtor, Financial Creditor and respondent.

List for further consideration on 17.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**